

FORM NO. 164

Statement to be furnished under section 507 of the Act by a person carrying on production of a cinematograph film or engaged in specified activity or both

Row No.	PART A: Particulars of the producer of a cinematograph film / person engaged in specified activity		
1.	Name	(refer Note 1)	
2.	Address	(refer Note 2)	
3.	Permanent Account Number		
4.	Email id		
5.	Contact number	Country Code	Number
6.	Tax Deduction and Collection Account Number		
7.	Residential Status		
8.	Tax year for which statement is being furnished		
9.	Number of cinematograph films / specified activity undertaken during the tax year	Cinematograph films produced	
		Specified activity undertaken	

PART B: Details of each cinematograph film produced or specified activity undertaken during the tax year (In case of production of multiple cinematograph films or engagement in multiple specified activities during the year, provide details in Part-B and Part-C for each film/specify activity separately)

1.	Name of the film or specified activity	
2.	Nature of the film (select anyone)	<ul style="list-style-type: none"> • Celluloid film • Other than celluloid film
3.	Nature of specified activity (select anyone)	<ul style="list-style-type: none"> • Event management • Sports event management • Documentary production • Production of programmes for telecasting on television or over the top platforms or any other similar platform • Other performing arts • Any other notified activity (please specify)
4.	Date of starting of production of cinematograph film or commencement of specified activity	dd/mm/yyyy
5.	Whether the cinematograph film or specified activity was completed in the tax year	Yes/No
6.	If yes, date of completion of production of cinematograph film or specified activity	dd/mm/yyyy

PART C: Details of payments of over Rs. 50,000 in the aggregate made by the person carrying on production of cinematograph film or engaged in specified activity, or due from him to each person engaged in the production of the cinematograph film or specified activity:

1.	Name of the person to whom amount has been paid/credited	
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2.	Permanent Account Number		
3.	Name of the film or specified activity to which the payment relates		
4.	Nature of expenditure		
5.	Amount paid/credited		
a.	paid in cash		
b.	paid other than cash		
c.	amount due		
d.	total		
6.	If tax deducted at source, then provide:		
a.	amount of tax deducted		
b.	section under which tax is deducted/ deductible		
7.	(repeat 1 to 6, if required)		

DECLARATION

I (name of the authorized signatory) having Permanent Account Number in my capacity as (designation) of (name of the assessee) do hereby declare that what is stated above is true to the best of my knowledge and belief.

Place:

Signature of the Authorised Signatory

Date:

Name:

Designation:

Notes:

1. In case of individual, the first, middle and last name shall be provided in full without any abbreviations. In any other case also, name shall be provided in full.
2. The address shall contain Country/Region, ii. Flat/Door/Block number iii. Road/Street/Block/Sector, iv. PIN/ZIP Code, v. Post Office, vi. Area/locality, vii. District, viii. State.
3. Amounts to be filled in ₹ unless otherwise provided.